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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 01/06/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1025748/ 03	Opp. No. AMD- 186274	M/s. Tirupati Enterprises, Ahmedabad-01 V/s M/s. INTTL Advocare, New Delhi / M/s. Dabur India Limited, Mumbai	Jai Prakash, Asst. Registrar
02	978531/ 05	Opp. No. AMD- 179288	M/s. Tradesafe, Ahmedabad / M/s. Zenith Healthcare Limited, Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	Jai Prakash, Asst. Registrar
03	692279/ 29	Opp. No. AMD- 260985	M/s. S.Majumdar & Co., Calcutta / M/s. Ellora Time Pvt. Ltd., Morbi V/s M/s. Elloras Bakers And Confectioners, Dehradun	Jai Prakash, Asst. Registrar
04	3980330/ 19	Opp. No. AMD- 1043976	M/s. G. D. Bansal & Associates., Jaipur / Mr. Vishal Agrawal S/o. Shri Sajjan Kumar Agrawal, Jaipur V/s Ms. Maria Gabriel, Gurgaon-NCR / M/s. Dorest India Private Limited, New Delhi	Abirama Sundara Vali M., Assistant Registrar

05	4891629/ 25	Opp. No. AMD- 1122612	M/s. G. D. Bansal & Associates., Jaipur / Mr. Chhotu Prajapati S/o. Shri Kanhaiya Lal Prajapati, Jaipur V/s Mr. Varun Karwal S/o. Surjeev Kumar, Ludhiana / M/s. Atul Kumar Sahuwala, Sri Ganganagar	Abirama Sundara Vali M., Assistant Registrar
06	3403340/ 31	Opp. No. AMD- 1000344	M/s. Dinesh & Co., Nalasopara / Mr. Anant Shukla, Kota V/s M/s. Indian Trade Marks Co., New Delhi / M/s. Ahwani Pan Products Private Limited, Kanpur	Abirama Sundara Vali M., Assistant Registrar
07	1907522/ 05	Opp. No. AMD- 773505	M/s. Chemet Wets And Flows Private Limited, Ahmedabad V/s M/s. Nanavati & Nanavati Advocates, Bodakdev / M/s. Alembic Limited, Vadodara	Venkatesan Rajamani, Asst. Registrar
08	1864489/ 05	Opp. No. AMD- 773856	M/s. K.C. Patel & Co., Paldi / M/s. Pharma Pulse Pvt. Ltd., Valsad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
09	1368993/ 34	Opp. No. AMD- 247194	Mr. Kamal C Sanghvi, Ahmedabad V/s M/s. The Acme Company, New Delhi / M/s. Urmin Products Pvt. Ltd., Changodar	Venkatesan Rajamani, Asst. Registrar
10	1030065/ 02	Opp. No. AMD- 195370	M/s. R.R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar

11	1846783/ 06	Opp. No. AMD- 774104	Ms. Manjula Raval, Ahmedabad / Mr. Vallabhbhai Karshanbhai Patel, Ahmedabad V/s Advocate Ashok Kumar J. Daga, Chennai / M/s. Shri Lakshmi Steel Suppliers, Bangalore	Ashish Kumar Pandey, Asst. Registrar
12	1849546/ 24	Opp. No. AMD- 765997	M/s. Tradesafe Intellectual Property Organisation Pvt., Ahmedabad / Ms. Bhavna Rajeshbhai Rabadiya, Surat V/s M/s. Trade Mark Protec Co., New Delhi / M/s. Three - N - Products Pvt. Ltd., New Delhi	Ashish Kumar Pandey, Asst. Registrar
13	1133419/ 03	Opp. No. AMD- 194778	M/s. Tradesafe, Jamnagar / M/s. Ajanta India Ltd., Morbi V/s Advocate Manoj G. Menda, Colaba-Mumbai / M/s. Ajanta Pharma Limited, Mumbai	Shivangi Rana, Hearing Officer
14	1069089/ 24	Opp. No. AMD- 196176	M/s. G.S. Rijhwani & Co., Mumbai / Mr. Sampat Lal Sanghvi, Bhilwara V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Arviva Industries (India) Limited, Mumbai	Shivangi Rana, Hearing Officer
15	772951/ 31	Opp. No. AMD- 726734	M/s. J.T. Trivedi & Associates, Ahmedabad / M/s. Shree Gaytri Sing Chana Centre, Himmatnagar V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rahimbhai Rehmanbhai, Ahmedabad	Shivangi Rana, Hearing Officer
16	1501592/ 05	Opp. No. AMD- 727257	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Zoetic Ayurvedics Pvt. Ltd., Ahmedabad V/s M/s. Trade Mark Protec Company, New Delhi / M/s. Three - N - Products Pvt. Ltd., New Delhi	Ms. Shraddha Patel, Hearing Officer

17	1505431/ 31	Opp. No. AMD- 730790	M/s. G. D. Bansal & Associates., Jaipur / M/s. A.D.Food Products, Bikaner V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nagad Narayan Pan House, Rajkot	Ms. Shraddha Patel, Hearing Officer
18	1505450/ 30	Opp. No. AMD- 730794	M/s. G. D. Bansal & Associates., Jaipur / M/s. Nagad Narayan Food Products, Bikaner V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nagad Narayan Pan House, Rajkot	Ms. Shraddha Patel, Hearing Officer
19	1355206/ 34	Opp. No. AMD- 222866	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Paldi V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Usmanpura	Mr. Jayendra Modi, Hearing Officer
20	1355198/ 34	Opp. No. AMD- 711726	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Paldi V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Usmanpura	Mr. Jayendra Modi, Hearing Officer
21	1467754/ 22	Opp. No. AMD- 727063	M/s. Parker & Parker Company, Ahmedabad / M/s. Mayur Wovens Pvt. Ltd., Ahmedabad V/s M/s. Loyal Registration Services, Ncr Delhi / M/s. Rswm Ltd., Noida-U.P.	Mr. Jayendra Modi, Hearing Officer



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1269650/ 34	Opp. No. AMD- 214258	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ms. Shraddha Patel, Hearing Officer
02	1265761/ 30	Opp. No. AMD- 200139	M/s. G. D. Bansal & Associates., Jaipur / M/s. Radha Soami Food Products Pvt. Ltd., Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Laxmi Protein Products Pvt. Ltd., Vasad	Ms. Shraddha Patel, Hearing Officer
03	1272048/ 19	Opp. No. AMD- 231170	M/s. K.C. Patel & Co., Ahmedabad / M/s. Oracle Granito Limited, Sabarkantha V/s M/s. W. S. Kane & Co., Mumbai / M/s. H & R Johnson (India) Limited, Mumbai	Ms. Shraddha Patel, Hearing Officer
04	1480507/ 05	Opp. No. AMD- 717635	Mr. Subhashchandra V. Purohit, Ahmedabad / M/s. Leo Life Sciences Pvt. Ltd., Ahmedabad V/s M/s. Asian Patent Bureau, Mumbai	Ms. Shraddha Patel, Hearing Officer

05	1481491/ 05	Opp. No. AMD- 722897	M/s. Global Medisciences Limited, Ahmedabad V/s M/s. V.A.Associates, Mumbai / M/s. Lupin Limited, Mumbai	Ms. Shraddha Patel, Hearing Officer
06	1483494/ 05	Opp. No. AMD- 725539	M/s. 3a Pharmaceuticals, Vadodara V/s M/s. V.A.Associates, Mumbai / M/s. Lupin Limited, Mumbai	Mr. Jayendra Modi, Hearing Officer
07	1485747/ 29	Opp. No. AMD- 723662	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Shyam Oils, Ghamandi-Jodhpur V/s M/s. Mahadev Enterprise, Jodhpur	Mr. Jayendra Modi, Hearing Officer
08	1488149/ 30	Opp. No. AMD- 726015	Mr. Dinesh Mafatlal Patel, Ambavadi V/s M/s. Daswani & Daswani, Hyderabad / Sri Srinivasa Diary Poroducts Pvt. Ltd., Hyderabad	Mr. Jayendra Modi, Hearing Officer
09	1255929/ 31	Opp. No. AMD- 711433	M/s. Aditya & Associates, Mumbai / M/s. Kamal & Company, Pushkar-Ajmer V/s M/s. G.S.Rijhwani & Co., Mumbai / M/s. Arora Products, Ajmer	Mr. Jayendra Modi, Hearing Officer
10	1261400/ 07	Opp. No. AMD- 204783	Mr. Bhavik Ranjit Samani, Ahmedabad / M/s. Milan Trading Co., Rajkot V/s M/s. Chandrakant M. Joshi, Mumbai / M/s. Precision Wires India Ltd., Mumbai	Mr. Jayendra Modi, Hearing Officer
11	1371811/ 19	Opp. No. AMD- 230450	M/s. G. D. Bansal & Associates., Jaipur / Mr. Pawan Kumar Gakhar.S/O.Sh. Deshraj Gakhar, Bikaner V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. Vishnu Cera Tiles, Himatnagar	Venkatesan Rajamani, Asst. Registrar

12	1373660/ 35	Opp. No. AMD- 258698	M/s. Jasani & Company, Rajkot / M/s. Mahavir Agarbatti Works, Jamnagar V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Mahavir Men's Wear, Mumbai	Venkatesan Rajamani, Asst. Registrar
13	1383414/ 05	Opp. No. AMD- 248440	Mr. Balchandra A. Soni, Baroda / M/s. Comed Chemicals Ltd., Baroda V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Lupin Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
14	1147823/ 30	Opp. No. AMD- 204264	M/s. Jasani & Company, Rajkot / Mr. Kamruddin Isabhai Vastani, Rajkot V/s Mr. Chandrakant M. Joshi, Mumbai / M/s. Bharatkumar & Company, Surat	Shivangi Rana, Hearing Officer
15	1040876/ 03	Opp. No. AMD- 118325	M/s. Ajanta India Limited, Morbi V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Shivangi Rana, Hearing Officer
16	1052648/ 05	Opp. No. AMD- 169826	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Ashish Sureshchandra Shah, Ahmedabad V/s M/s. Glaxosmithkline Pharmaceuticals Ltd., Mumbai	Shivangi Rana, Hearing Officer
17	1091880/ 30	Opp. No. AMD- 229536	Mr. Mahendra P. Raval, Ahmedabad / Mr. Babulal Mafatlal Shah, Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. KRBL Limited, Delhi	Shivangi Rana, Hearing Officer

18	1133420/ 03	Opp. No. AMD- 194779	M/s. Tradesafe, Jamnagar / M/s. Ajanta India Ltd., Morbi V/s Advocate Manoj G. Menda, Mumbai / M/s. Ajanta Pharma Limited, Mumbai	Shivangi Rana, Hearing Officer
19	546406/ 09	Opp. No. AMD- 50904	M/s. Tradesafe, Ahmedabad / M/s. Symphony Limited, Ahmedabad V/s M/s. Kurian & Kurian, Madrasi / M/s. Symphony Recording Co., Mumbai	Jai Prakash, Asst. Registrar
20	1159171/ 05	Opp. No. AMD- 193446	M/s. Taurus Laboratories Pvt. Ltd., Ahmedabad V/s M/s. Tradesafe, Ahmedabad / M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Jai Prakash, Asst. Registrar
21	1159181/ 05	Opp. No. AMD- 230248	M/s. Tradesafe, Ahmedabad / M/s. Zenith Healthcare Limited, Ahmedabad V/s M/s. USV Limited, Mumbai	Jai Prakash, Asst. Registrar
22	1141214/ 10	Opp. No. AMD- 195223	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Hiren Ashwinbhai Patel, Ahmedabad V/s Mr. P.K.Arora, Agra-10 / M/s. Rajvijay Corporation, Agra	Jai Prakash, Asst. Registrar
23	1144624/ 29	Opp. No. AMD- 190775	M/s. Madhusudan Industries Ltd., Ahmedabad V/s M/s. S.K.Agarwal & Co., Belanganj-Agra / M/s. S.K.Industries (P) Ltd., New Delhi	Jai Prakash, Asst. Registrar
24	1720731/ 31	Opp. No. AMD- 761312	Ms. Manjula Raval, Ahmedabad / M/s. Tulsi Seeds Pvt. Ltd., Himmatnagar V/s G. Ramji Adv., Chennai / M/s. Tulasi Seeds Pvt Ltd., A.P.	Ashish Kumar Pandey, Asst. Registrar

25	1529390/ 05	Opp. No. AMD- 729856	M/s. Rekvina Pharmaceuticals Pvt. Ltd., Baroda V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Biochem Pharmaceutical Industries Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
26	1666966/ 34	Opp. No. AMD- 745722	M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1481490/ 05	Opp. No. AMD- 721816	M/s. Global Medisciences Limited, Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Ms. Shraddha Patel, Hearing Officer
02	1475926/ 24	Opp. No. AMD- 723941	Advocate Suresh P. Vaishnav, Surat / Mr. Genaram Ragharam Chaudhary, Surat V/s M/s. Superfastaction Regn. Service, Surat / M/s. Madhupriya Fashions, Surat	Ms. Shraddha Patel, Hearing Officer
03	1465708/ 05	Opp. No. AMD- 722089	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Synchem Laboratories Pvt. Ltd., Baroda V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Lupin Limited, Mumbai	Ms. Shraddha Patel, Hearing Officer
04	1482864/ 05	Opp. No. AMD- 717952	M/s. K.C. Patel & Co., Ahmedabad / M/s. Anhox Healthcare Pvt. Ltd., Ahmedabad V/s M/s. Aristo Pharmaceuticals (P) Ltd., Mumbai	Ms. Shraddha Patel, Hearing Officer

05	1477240/ 05	Opp. No. AMD- 726086	M/s. Parker & Parker Company., Ahmedabad V/s M/s. Daswani & Daswani, Kolkata / Mankind Pharma Ltd., New Delhi	Venkatesan Rajamani, Asst. Registrar
06	1475769/ 06	Opp. No. AMD- 729595	M/s. G. D. Bansal & Associates., Jaipur / M/s. Lakshmanveer Steel Private Limited, Jaipur V/s M/s. Mahtta & Co., Ludhiana / M/s. Raj Steel Rolling Mills, Punjab	Venkatesan Rajamani, Asst. Registrar
07	1481691/ 30	Opp. No. AMD- 719139	Mr. Kamal Kumar Choudhary, Jaipur V/s M/s. Legasis Partners, Mumbai / M/s. Adf Foods Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
08	1149735/ 30	Opp. No. AMD- 197824	M/s. G. D. Bansal & Associates., Jaipur / S. N. Maheshwari, Bundi-Rajasthan V/s M/s. The Acme Company, New Delhi / M/s. Dharampal Satyapal Ltd., New Delhi	Mr. Jayendra Modi, Hearing Officer
09	934814/ 05	Opp. No. AMD- 247229	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K.K.Shuddh Ayurvedic Pharmacy, Ahmedabad V/s Miss Usha Athreya Chandrasekhar, Mumbai / Dr. Pankaj Naram & Dr. Smita Naran, Mumbai	Mr. Jayendra Modi, Hearing Officer
10	851064/ 21	Opp. No. AMD- 193518	S.D.Kotak, Rajkot / Mr. Govindbhai Ravjibhai Vasanani, Morbi V/s Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad	Mr. Jayendra Modi, Hearing Officer

11	809148/ 05	Opp. No. AMD- 137723	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. W. S. Kane & Co., Mumbai / M/s. Godrej Consumer Products Ltd., Mumbai	Mr. Jayendra Modi, Hearing Officer
12	715088/ 30	Opp. No. AMD- 813804	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Ahura Restaurants Pvt. Ltd., Ahmedabad V/s M/s. Thakur & Co., Mumbai / M/s. Hospitality Combine Private Limited, Mumbai	Mr. Jayendra Modi, Hearing Officer
13	715646/ 05	Opp. No. AMD- 717579	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Ambalal V. Patel, Baroda V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Unicure Remedies Pvt. Ltd., Baroda	Shivangi Rana, Hearing Officer
14	715646/ 05	Opp. No. AMD- 719555	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Ambalal V. Patel, Baroda V/s M/s. Indoco Remedies Ltd., Mumbai	Shivangi Rana, Hearing Officer
15	714768/ 34	Opp. No. AMD- 221883	M/s. Fatehchand C. Shah & Co., Mumbai / Mr. Purushottam Manilal Dholakia, Sihor V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Mishrilal Gordhanlal, Beawar-Rajasthan	Shivangi Rana, Hearing Officer
16	789982/ 05	Opp. No. AMD- 114688	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Bhat-Ahmedabad V/s M/s. Saikrishna & Associates (Agent), Noida	Shivangi Rana, Hearing Officer

17	930983/ 30	Opp. No. AMD- 710194	M/s. Mademsar & Co., New Delhi / M/s. Cadila Pharmaceuticals Ltd., Bhiwadi V/s Mr. Shobhit Tibrewala, New Delhi / M/s. Coco International Limited, Delhi	Shivangi Rana, Hearing Officer
18	1481711/ 05	Opp. No. AMD- 717757	Mr. Balchandra A. Soni (Agent), Baroda / M/s. Vital Care Pvt. Ltd., Vadodara V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Jai Prakash, Asst. Registrar
19	1634855/ 07	Opp. No. AMD- 745287	M/s. K.C. Patel & Co., Paldi-Ahmedabad / M/s. Speedwell Abrasives (P) Ltd., Jamnagar V/s M/s. Jasani & Company, Rajkot / M/s. R. Nitin & Company, Rajkot	Jai Prakash, Asst. Registrar
20	1692576/ 24	Opp. No. AMD- 751365	M/s. J. T. Jhala & Co., Ahmedabad / Mr. Jawaharlal S/O Multanmalji, Balotra V/s Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Deepak Dyeing Mills, Balotra	Jai Prakash, Asst. Registrar
21	992109/ 30	Opp. No. AMD- 260564	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat V/s M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna	Jai Prakash, Asst. Registrar
22	997722/ 34	Opp. No. AMD- 206910	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s M/s. R.K. Dewan & Company, Mumbai / M/s. H.I. Tamboli & Co., Satara-Maharashtra	Jai Prakash, Asst. Registrar

23	1233643/ 11	Opp. No. AMD- 232932	M/s. Shreeji Consultant, Ahmedabad / Mr. Jitendrabhai K Kansara, Surat V/s M/s. Remfry & Sagar, Gurgaon	Ashish Kumar Pandey, Asst. Registrar
24	1102243/ 24	Opp. No. AMD- 166950	M/s. Superfastaction Registration Service, Surat / M/s. Sangam Prints, Surat V/s M/s. Suresh & Co., Mumbai / M/s. Sangam (India) Limited, Bhilwara	Ashish Kumar Pandey, Asst. Registrar
25	1355200/ 34	Opp. No. AMD- 711723	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Ahmedabad V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad	Ashish Kumar Pandey, Asst. Registrar



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01	1121100/ 32	Opp. No. AMD- 260167	M/s. Brahmbhatt & Associates, Ahmedabad / Mr. Patel Devendrakumar Jayantibhai, Mehsana V/s M/s. Mona Packaged Drinking Water, Bharuch	Shivangi Rana, Hearing Officer
02	1081070/ 30	Opp. No. AMD- 233324	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
03	1081071/ 30	Opp. No. AMD- 233753	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
04	1086486/ 30	Opp. No. AMD- 233816	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Piruz Khambatta, Ahmedabad V/s M/s. Saikrishna & Associates, Noida-U.P.	Shivangi Rana, Hearing Officer

05	997715/ 34	Opp. No. AMD- 203267	M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
06	1462538/ 05	Opp. No. AMD- 728352	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Medley Pharmaceuticals Limited, Mumbai-93	Ms. Shraddha Patel, Hearing Officer
07	1462538/ 05	Opp. No. AMD- 729637	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Shreya Life Sciences Pvt. Ltd., Mumbai	Ms. Shraddha Patel, Hearing Officer
08	1355199/ 34	Opp. No. AMD- 711728	M/s. Y. J. Trivedi & Co., Ahmedabad / Ms. Rashmin M. Majithia, Paldi-Ahmedabad V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad	Ms. Shraddha Patel, Hearing Officer
09	1348691/ 05	Opp. No. AMD- 246530	M/s. K. C. Patel & Co., Ahmedabad / Mr. Amit R. Trivedi, Vadodara V/s Ms. Masumi V. Nanavaty, Ahmedabad / M/s. J.B. Chemicals & Pharmaceuticals Ltd., Bombay	Ms. Shraddha Patel, Hearing Officer
10	1346313/ 05	Opp. No. AMD- 225957	M/s. Otsuka Pharmaceutical India Private Limited, Ahmedabad V/s M/s. Bharat Shah & Co., Mumbai	Ms. Shraddha Patel, Hearing Officer

11	1194338/ 03	Opp. No. AMD- 231441	Mr. Rajendra H. Bhansali, Ahmedabad / Mr. Haresh Ishwarbhai Patel, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Haryana	Mr. Jayendra Modi, Hearing Officer
12	1196981/ 30	Opp. No. AMD- 205389	Mr. Nayan Rawal, Mumbai / M/s. Oswal Fresh, Bhilwara V/s M/s. Registration S.S. Kendra, Jaipur / M/s. Oswal Soap Factory, Jaipur	Mr. Jayendra Modi, Hearing Officer
13	1198464/ 05	Opp. No. AMD- 191786	M/s. Finecure Pharmaceuticals Limited, Ahmedabad V/s M/s. Sun Pharma Laboratories Limited, Mumbai	Mr. Jayendra Modi, Hearing Officer
14	1193223/ 34	Opp. No. AMD- 205375	Mr. Chandrakant M. Joshi, Mumbai / M/s. S. Majumdar & Co., Kolkata V/s M/s. ITC Limited, Kolkata	Mr. Jayendra Modi, Hearing Officer
15	1191084/ 25	Opp. No. AMD- 240516	M/s. Jasani & Company, Rajkot / Mr. Kirti Jaisukhram Chandrani, Rajkot V/s M/s. Klient Rechts, Mumbai / M/s. Options Clothing Co. Pvt. Ltd., Mumbai	Mr. Jayendra Modi, Hearing Officer
16	2367569/ 07	Opp. No. AMD- 906989	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Renish Bhaskar, Ahmedabad V/s M/s. Bell-Oseal Valves Pvt. Ltd., Mumbai	Jai Prakash, Asst. Registrar

17	2367569/ 07	Opp. No. AMD- 909911	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Boss Hydraulics, Naroda-Ahmedabad V/s M/s. Bell-Oseal Valves Pvt. Ltd., Mumbai	Jai Prakash, Asst. Registrar
18	3182245/ 17	Opp. No. AMD- 979026	M/s. Tradetend Consultants Pvt. Ltd., Rajkot / Mr. Alpeshkumar Shivabhai Jesadiya, Rajkot V/s M/s. Y. J. Trivedi & Co., Ahmedabad	Jai Prakash, Asst. Registrar
19	1713956/ 16	Opp. No. AMD- 753845	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Zen Tobacco Pvt. Ltd., Ahmedabad	Abirama Sundara Vali M., Assistant Registrar
20	1902978/ 05	Opp. No. AMD- 771802	Mr. Prateek KasliWal, Jaipur / M/s. Jolly Healthcare, Jaipur V/s M/s. Mahtta & Co., Jaipur / M/s. Jolly Pharma (India), Ludhiana	Abirama Sundara Vali M., Assistant Registrar
21	4703294/ 03	Opp. No. AMD- 1127278	M/s. IRA Law, New Delhi / M/s. Villain Lifestyle Pvt. Ltd., Ahmedabad V/s M/s. INTTL Advocare, New Delhi	Abirama Sundara Vali M., Assistant Registrar
22	1904545/ 05	Opp. No. AMD- 773617	Advocate Gaurav Soni, Ahmedabad / M/s. Arklabz Medicare Private Limited, Bharatpur V/s M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Lincoln Pharmaceutical Ltd., Ahmedabad	Venkatesan Rajamani, Asst. Registrar

23	1316960/ 34	Opp. No. AMD- 202006	Mr. Sharad Agrawal, Jodhpur / Mr. Ram Swaroop Baheti, Jodhpur V/s P. C .N. Raghupathy, Chennai / M/s. Soundarapandian Match Works, Sivakasi-Tamil Nadu	Venkatesan Rajamani, Asst. Registrar
24	1285871/ 07	Opp. No. AMD- 741774	M/s. G. D. Bansal & Associates., Jaipur / Smt. Vandana Goyal, Alwar V/s M/s. Mahtta & Co., Ludhiana / M/s. KKK Bearing Industries, Jalandhar	Venkatesan Rajamani, Asst. Registrar
25	1465625/ 34	Opp. No. AMD- 721469	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
26	1666967/ 34	Opp. No. AMD- 745724	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
27	1666968/ 34	Opp. No. AMD- 745719	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar



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बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Fax No.: 27601779

Time: 11:00 AM

Date: 08/06/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4941286/ 03	Opp. No. AMD- 1125027	Mr. Anand Jayendrakumar Padh, Ahmedabad / Mr. Amit Gopal Patodia, Baroda V/s M/s. S.Singh & Associates, Delhi-9 / M/s. Amilal Ramkishan Dass, Haryana	Abirama Sundara Vali M., Assistant Registrar
02	2085702/ 31	Opp. No. AMD- 821280	Mr. Kedar G. Dave, Ahmedabad / M/s. Sardar Grow Seeds Company Pvt. Ltd., Jodhpur V/s M/s. Kamal Garg & Associates, Delhi / M/s. Swastik Pesticides Limited, Muzaffarnagar-U.P.	Abirama Sundara Vali M., Assistant Registrar
03	2085702/ 31	Opp. No. AMD- 825340	Mr. Kedar G. Dave, Ahmedabad / M/s. Sardar Grow Seeds Company Pvt. Ltd., Jodhpur V/s M/s. Sardar Fertilizer Depo, Baroda	Abirama Sundara Vali M., Assistant Registrar
04	2090446/ 31	Opp. No. AMD- 821281	Mr. Kedar G. Dave, Ahmedabad / M/s. Sardar Grow Seeds Company Pvt. Ltd., Jodhpur V/s M/s. Kamal Garg & Associates, Delhi / M/s. Swastik Pesticides Limited, Muzaffarnagar-U.P.	Abirama Sundara Vali M., Assistant Registrar

05	2090446/ 31	Opp. No. AMD- 825341	Mr. Kedar G. Dave, Ahmedabad / M/s. Sardar Grow Seeds Company Pvt. Ltd., Jodhpur V/s M/s. Sardar Fertilizer Depo, Baroda	Abirama Sundara Vali M., Assistant Registrar
06	2090445/ 31	Opp. No. AMD- 821282	Mr. Kedar G. Dave, Ahmedabad / M/s. Sardar Grow Seeds Company Pvt. Ltd., Jodhpur V/s M/s. Kamal Garg & Associates, Delhi / M/s. Swastik Pesticides Limited, Muzaffarnagar-U.P.	Abirama Sundara Vali M., Assistant Registrar
07	3268986/ 31	Opp. No. AMD- 1025381	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Sardar Seeds Pvt. Ltd., Ahmedabad V/s Mr. Kedar G. Dave, Ahmedabad / M/s. Sardar Grow Seeds Company Pvt. Ltd., Jodhpur	Abirama Sundara Vali M., Assistant Registrar
08	3268986/ 31	Opp. No. AMD- 1025500	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Sardar Seeds Pvt. Ltd., Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Gujarat State Fertilizers & Chemicals Ltd., Vadodara	Abirama Sundara Vali M., Assistant Registrar
09	4936135/ 05	Opp. No. AMD- 1120875	Mr. Sandesh Gopal Alhat / M/s. Suvij Drugs Pvt. Ltd., Vadodara V/s M/s. Archana Sahadeva, New Delhi / M/s. Macleods Pharmaceuticals Limited, Mumbai	Jai Prakash, Asst. Registrar
10	4887985/ 25	Opp. No. AMD- 1127555	Mr. Himanshu Bhatia, New Delhi / Ms. Sunita Hasani, Kota V/s M/s. United Overseas Trade Mark Co., New Delhi	Jai Prakash, Asst. Registrar

11	4892690/ 25	Opp. No. AMD- 1125680	M/s. Lex Operose Advisory LLP, Ahmedabad / Mr. Ashok Lokumal Rewani, Ahmedabad V/s M/s. Grasim Industries Limited, Mumbai	Jai Prakash, Asst. Registrar
12	4660037/ 05	Opp. No. AMD- 1097081	M/s. Easy Trade Solution, Ahmedabad / Mr. Subhash Chandra Yadav, Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Lupin Limited, Mumbai	Jai Prakash, Asst. Registrar
13	4940191/ 30	Opp. No. AMD- 1125553	Ms. Priyanka, New Delhi / Mr. Kishor Kumar, Rajasthan V/s M/s. Riches Trade Mark Company, New Delhi / Mr. Manpreet Singh Chadha, New Delhi	Jai Prakash, Asst. Registrar
14	5163732/ 05	Opp. No. AMD- 1149159	M/s. Kaviva Life Sciences LLP, Sola-Ahmedabad V/s M/s. Lalji Advocates, Delhi / M/s. Zing Biotech, Patiala-Punjab	Ashish Kumar Pandey, Asst. Registrar
15	5122837/ 05	Opp. No. AMD- 1136784	M/s. Excelon IP, Thaltej-Ahmedabad / M/s. Sunrise Remedies Private Limited, Ahmedabad V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Unison Pharmaceuticals Private Limited, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
16	5122079/ 03	Opp. No. AMD- 1133821	M/s. P.K.Suthar & Associates, Ahmedabad / M/s. Moonstar Lifecare Private Limited, Surat V/s M/s. Delhi Registration Service, New Delhi / M/s. Izuk Impex, New Delhi	Ashish Kumar Pandey, Asst. Registrar

17	5103825/ 05	Opp. No. AMD- 1131639	Mr. Harsh Marwaha, Jaipur / M/s. Dermaglaze Pharma Private Limited, Jaipur V/s M/s. Depenning & Depenning, Chennai	Ashish Kumar Pandey, Asst. Registrar
18	5069631/ 03	Opp. No. AMD- 1130637	Ms. Parul Kaushik Sorathiya, Rajkot / Mr. Dipinbhai Ramjibhai Vaghani, Surat V/s M/s. Delhi Registration Service, New Delhi / M/s. Izuk Impex, New Delhi	Ashish Kumar Pandey, Asst. Registrar
19	3819817/ 29	Opp. No. AMD- 1045614	Advocate Manoj Jain, Jaipur / M/s. Eight Brothers Sales Pvt. Ltd., Jaipur V/s M/s. G.S. Rihwani & Co., West Mumbai / M/s. Oswal Brothers, Indore-M.P.	Venkatesan Rajamani, Asst. Registrar
20	4883376/ 42	Opp. No. AMD- 1115521	Mr. Atul Kumar Sahuwala, Sri Ganganagar / M/s. Interiorcook, Jaipur V/s M/s. Khaitan & Co., Mumbai / M/s. Godrej & Boyce Mfg. Co. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
21	4883378/ 37	Opp. No. AMD- 1115523	Mr. Atul Kumar Sahuwala, Sri Ganganagar / M/s. Interiorcook, Jaipur V/s M/s. Khaitan & Co., Mumbai / M/s. Godrej & Boyce Mfg. Co. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
22	5042567/ 20	Opp. No. AMD- 1135437	M/s. Vijay Gupta & Associates, Delhi / M/s. Satyanarayan, Sardarshahar V/s M/s. K & S Partners, Gurgaon	Venkatesan Rajamani, Asst. Registrar

23	5038106/ 30	Opp. No. AMD- 1132092	Advocate Jignesh K. Majithiya, Rajkot / M/s. Prabhu Foods, Rajkot V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Parle Products Pvt. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
24	1481280/ 30	Opp. No. AMD- 750817	M/s. G. D. Bansal & Associates., Jaipur / Mr. Govindi Ram Kumawat, Nagaur-Rajasthan V/s M/s. Anand And Anand, New Delhi / M/s. Mother Dairy Fruits And Vegetables Pvt. Ltd., Delhi	Ms. Shraddha Patel, Hearing Officer
25	1486333/ 05	Opp. No. AMD- 726471	M/s. Fatehchand C. Shah & Co., Mumbai / Mr. Prabhudas Kishordas Tobacco Products Limited Also Trading As Helios Pharmaceutical, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Ms. Shraddha Patel, Hearing Officer
26	1486333/ 05	Opp. No. AMD- 727143	M/s. Fatehchand C. Shah & Co., Mumbai / Mr. Prabhudas Kishordas Tobacco Products Limited Also Trading As Helios Pharmaceutical, Ahmedabad V/s M/s. Amarjit & Associates, New Delhi / M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Ms. Shraddha Patel, Hearing Officer
27	1487279/ 05	Opp. No. AMD- 727356	M/s. Global Medisciences Limited, Ahmedabad V/s M/s. Lall & Sethi, New Delhi	Ms. Shraddha Patel, Hearing Officer
28	1500377/ 05	Opp. No. AMD- 733824	M/s. K.C.Patel & Co., Ahmedabad / M/s. Parth Parenteral Pvt. Ltd., North Gujarat V/s M/s. Aviat Health Care Pvt. Ltd., Navi Mumbai	Ms. Shraddha Patel, Hearing Officer

29	1734538/ 31	Opp. No. AMD- 759448	M/s. Rahul Chaudhary & Partners, New Delhi / M/s. Zydus Wellness Limited, Ahmedabad-15 V/s M/s. Shardul Amarchand Mangaldas & Co., New Delhi / M/s. Siddhant Icecreams LLP, Mumbai Ciy	Mr. Jayendra Modi, Hearing Officer
30	1685199/ 05	Opp. No. AMD- 739511	M/s. Ayurlab Herbal Pvt. Ltd., Vadodara V/s M/s. Three-N-Products Pvt. Ltd., New Delhi	Mr. Jayendra Modi, Hearing Officer
31	1696378/ 12	Opp. No. AMD- 752983	M/s. Jasani & Company, Rajkot / M/s. Anand Engineers, Rajkot V/s M/s. D.P.Ahuja & Co., Calcutta	Mr. Jayendra Modi, Hearing Officer
32	1454755/ 09	Opp. No. AMD- 714859	M/s. D.C.Dani & Associates, Ahmedabad / M/s. Alteem Instruments, Ahmedabad V/s M/s. ABC Registration Services, Delhi / M/s. Sparco Batteries Pvt. Ltd., New Delhi	Mr. Jayendra Modi, Hearing Officer
33	1456703/ 34	Opp. No. AMD- 715739	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. M.Islam And Company, Tonk-Rajasthan V/s M/s. G. D. Bansal & Associates., Jaipur / Mr. Usman Bhai Islam Bhai	Mr. Jayendra Modi, Hearing Officer
34	1183271/ 11	Opp. No. AMD- 715359	M/s. Delhi Registration Service, New Delhi / M/s. Baid Rotomoulders Pvt. Ltd., Jaipur V/s M/s. Polycon Internationa; Ltd., Jaipur	Shivangi Rana, Hearing Officer
35	1026862/ 30	Opp. No. AMD- 176025	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer

36	1067118/ 05	Opp. No. AMD- 227780	M/s. B.D.Shukla & Company, Ahmedabad / M/s. Tripada Healthcare, Thaltej-Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Shivangi Rana, Hearing Officer
37	1178870/ 30	Opp. No. AMD- 235349	Mr. Sharad Agrawal, Jodhpur / Mr. Premchand Gulechha, Jodhpur V/s M/s. Delhi Registration Service, New Delhi / Mr. Mangat Ram Bhagwat Swarup, Delhi	Shivangi Rana, Hearing Officer
38	1753342/ 29	Opp. No. AMD- 756005	M/s. G. D. Bansal & Associates., Jaipur / M/s. Dhanvarsha Oil Mills Pvt. Ltd., Ajmer-Rajasthan V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Shree Hari Industries, Bharatpur	Shivangi Rana, Hearing Officer